

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XIX(1)/5/2016-17/Apptt.
Letter No. 158 /Apptt.
Dated: 13.01.17

To,

1. Sri Ashok Kumar Singh, Civil Judge (Sr. Division), Secretary, DLSA, Garhwa,
2. Sri Tarun Kumar, C. J. M.-cum-Civil Judge (Sr. Division)-I-cum-Secretary, DLSA, Khunti,
3. Sri Madhuresh Kumar Verma, C. J. M.-cum-Civil Judge (Sr. Division)-I-cum-Secretary, DLSA, Simdega,
4. Sri Prabhat Kumar Sharma, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Deoghar,
5. Sri Durgesh C. Awasthi, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
6. Sri Sanjay Singh Yadav, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
7. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
8. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
9. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
10. Sri Bipin Bihari Gautam, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Giridih,
11. Sri Prafulla Kumar, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Daltonganj,
12. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj
13. Sri Sachindra Birua, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,
14. Sri Sanjeev Jha, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Hazaribagh,
15. Sri Rajesh Kumar Singh, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Ranchi,
16. Sri Abhas Verma, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
17. Sri Piyush Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
18. Sri Avinash Kumar Dubey, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Dhanbad,
19. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
20. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
21. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Gumla,
22. Sri Prem Shankar, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Ramgarh,
23. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra,
24. Sri Binay Kumar Lal, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Jamshedpur.

Sub: - for attending the State Level Meet of DLSAs of the State of Jharkhand on 26th of Feb., 2017 at Nyaya Sadan premises, JHALSA, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the State Level Meet of DLSAs of the State of Jharkhand scheduled to be held on **26th of Feb., 2017 at Nyaya Sadan premises, JHALSA, Ranchi** with a direction to report at 09.00 AM positively in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Meet.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 159 /Apptt.

Dated, Ranchi, the 13.01.17

Copy forwarded to the Principal District & Sessions Judges, Garhwa / Khunti / Simdega / Deoghar / Saraikela / Pakur / Chaibasa / Godda / Koderma / Giridih / Daltonganj / Sahebganj / Bokaro / Hazaribagh /

Jamtara / Latehar / Dhanbda / Dumka / Lohardaga / Gumla / Ramgarh / Chatra / Jamshedpur including the Judicial Commissioner, Ranchi for information and needful / the Member Secretary, JHALSA, Near A.G. Office, Doranda, Ranchi for information and needful with reference to his letter no. JHALSA/21 dated 04.01.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


13.01.17
Registrar General